

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 116  
(IB)-1081(PB)/2020

**IN THE MATTER OF:**

Rajeev Kumra & ors.

...

Applicant/Petitioner

Vs

M/s. CHD Developers Ltd.

...

Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 23.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Piyush Singh, Mr. Prateek Vats, Aditi Sinha, Adv.  
Mr. Vivek Kohli, Senior Advocate, Mr. Sandeep Bhuraru,  
Ms. Mahima Malhotra, Mr. Monish Surendran, Adv.  
in IA No. 4716 and 5126 of 2020.

**ORDER**

List it on **12.01.2021.**

Sd-

Sd-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

23.12.2020  
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